

ITEM NO.1505
(For Judgment)

COURT NO.7

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6774/2022

M/S. EMAAR INDIA LTD.

Appellant(s)

VERSUS

TARUN AGGARWAL PROJECTS LLP & ANR.

Respondent(s)

([HEARD BY: HON. M.R. SHAH AND HON. KRISHNA MURARI, JJ.])

Date : 30-09-2022 This appeal was called on for pronouncement of judgment today.

For Appellant(s) Mr. Dhanesh Relan, Adv.
Mr. Arindam Dey, Adv.
Mr. Gautam Narayan, AOR
Ms. Asmita Singh, Adv.

For Respondent(s) Mr. Siddharth Mittal, AOR
Mr. Prabhat Kumar, Adv.
Mr. Kshitiz Chauhan, Adv.
Ms. Shilpa G. Mittal, Adv.

Hon'ble Mr. Justice M.R. Shah pronounced the reportable judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Krishna Murari.

The Appeal is allowed in terms of the signed reportable judgment.

Pending applications, if any, stand disposed of.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
ASSISTANT REGISTRAR

(Signed reportable judgment is placed on the file)